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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.1412/96

Date of Order: 6.12.96

BETWEEN:

K.Balaraman

.. Applicant.

AND

1. The General Manager,
S.C.Rly., Rail Nilayam,
Secunderabad.

2. The Dy. Chief Mech.Engineer,
Carriage Repair Shop,
Settipalli Post, Tirupathi,
Chittoor Dist.

.. Respondents.

Counsel for the Applicant

.. Mr.K.Sudhakar Reddy

Counsel for the Respondents

.. Mr.C.V.Malla Reddy

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

JUDGEMENT

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Mr.K.Sudhakar Reddy, learned counsel for the applicant and Mr.C.V.Malla Reddy, learned standing counsel for the respondents.

2. The applicant states that he is a family member of one of the land displaced persons whose land was acquired by the Railway authority through award No.1/84 dt. 5.5.84 under survey No.20/6 of Settipalli to the extent of 6.0280 was taken over by the railways for purpose of the construction of the Railway Repair Shop at Tirupati.

3. This OA is filed praying for a direction to the respondents to consider him for appointment to any post ⁱⁿ ~~of~~ Group-D under land displaced persons quota.

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4. The applicant submits that he had submitted a representation in this connection already. But no copy of the representation is enclosed to the OA. In view of the above the applicant may now submit a fresh representation if so advised to the concerned authority. If such a fresh representation is received the same should be disposed of by that authority in accordance with the rules expeditiously.

5. OA is ordered accordingly. No costs.

BS
B.S. JAI PARAMESHWAR)
Member (Judl.)

6/12/96
Dated: 6th December, 1996

(Dictated in Open Court)

RR
(R.RANGARAJAN)
Member (Admn.)

DR
DR Reg. No. 5801 (7)

sd

Copy to:-

1. The General Manager, S.C.Rly, Railnilayam, Sec'bad.
2. The Dy. Chief Mech. Engineer, Carriage Repair Shop, Settipalli Post, Tirupathi, Chittoor Dist.
3. One copy to Sri. K.Sudhakar Reddy, advocate, CAT, Hyd.
4. One copy to Sri. C.V.Malla Reddy, SC for Rlys, CAT, Hyd
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-

22 8/11/97
LAW CIVIL PAPER TRIBUNAL HYDERABAD

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

ANB
THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
M(A)

DATED: 6/12/96

ORDER/JUDGEMENT

R.A./C.P./M.A. NO.

O.A. NO. 1412/96

~~ADMITTED AND INTERIM DIRECTIONS ISSUED~~
~~ALLIED~~

~~DISPOSED OF WITH DIRECTIONS.~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS.~~

II COURT

YLR

केन्द्रीय प्रशासनिक विधिकरण
Central Administrative Tribunal
क्रमांक/DEEPAATCH

27 DEC 1996

हैदराबाद न्यायालय
HYDERABAD BENCH